

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/157/2017
NAME OF THE PETITIONER(S) : P P ZIBI JOSE
NAME OF THE RESPONDENT(S) : ASHOK LEYLAND LTD
UNDER SECTION : 58 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S CHANDRA

Coy
Authorised Represent

Bu

P P ZIBI JOSE

Part in person

Wk

ORDER

Representative for the Applicant present. Authorized Representative for the Respondent present and filed the reply. At page '7', it has clearly been brought out that the specimen signature of the transferor available with the 1st Respondent Company and the signature that is on the share transfer form are not tallying, as both the signatures are totally different, which can be seen with naked eyes. Therefore, the petition stands **dismissed**.

However, the Petitioner is at liberty to get signed fresh share transfer form from the Transferor and present the same before the 1st Respondent Company as prescribed, for rectification in register of Members.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk